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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

O.A. No. 882 of 1992

Nihal Ahmad.....Applicant.

Versus

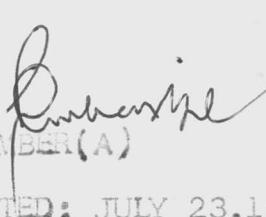
Senior Divisional Operating Superintendent, DRM Office
& othersRespondents.

Hon'ble Mr. Justice U.C. Srivastava, V.C.

Hon'ble Mr. K. Obayya, A.M.

(By Hon'ble Mr. Justice U.C. Srivastava, V.C.)

The applicant, who was appointed and posted as Traffic Inspector (L.R.) after recruitment and selection by the Railway Service Commission w.e.f. 23.9.86, has been transferred on administrative ground. The grievance of the applicant is that his cadre has been changed by the impugned transfer order and that will not only change his seniority but promotion chances also. As the emoluments of the applicant have not been affected, his transfer being on administrative ground, it cannot be said that it will affect the seniority of the applicant or his promotion chances. Transfer orders have been passed in exigency of administration and as such we do not find any ground to interfere with the same. More so, the applicant's seniority or promotion chances have yet not been affected and it cannot be said that his cadre has been changed. With these observations, the application stands dismissed. No order as to costs.


MEMBER (A)


VICE CHAIRMAN

DATED: JULY 23, 1992

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